

(c) Our defence plans take into account the threats posed to our security. ✓

**FAILURE OF FERTILIZER PROJECTS IN THE PRIVATE SECTOR**

\*70. SHRI S. KUMARAN :  
SHRI KALYAN ROY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that many of the private sector projects which were Licensed for production of fertilizers during the Fourth Plan period are not likely to come up during the Fourth Five Year Plan period as scheduled ;

(b) if so, what are the reasons therefor; and

(c) whether any steps have been taken by Government to make up for the shortfall in fertilizer production as a result of the failure of the private sector projects ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND NON-FERROUS METALS (SHRI D. R. CHAVAN) :** (a) Yes Sir.

(b) The main reasons were that some parties withdrew their proposals subsequently, some parties found it difficult to arrange foreign exchange, foreign collaboration and in one case the proposals of the party were not acceptable to the Government.

(c) Attempts are being made to set up new fertilizer plants and expand some of the existing units suitably to increase indigenous production during the IV Plan period. ✓

**TESTIMONY BY AN ALLEGED KGB AGENT TO THE UNITED STATES SENATE COMMITTEE**

\*71. SHRI K. SUNDARAM :  
SHRI M. K. MOHTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the testimony given by an

alleged KGB agent to the United States Senate Internal Affairs sub-Committee in November, 1969 released in Washington on December, 27, 1970, alleging the involvement of an Indian diplomat with a Russian actress employed by the Soviet Secret Service Agency ;

(b) whether the attention of Government has also been drawn to the Press report appearing in the Hindustan Times dated the 6th January, 1971 in this regard ; and

(c) if so, the reaction of Government thereto ?

**THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) :** (a) and (b) Yes, Sir.

(c) Government does not attach any importance to the statements of defectors, particularly when the defectors are under the influence of foreign intelligence agencies. The allegations against any Indian diplomat are baseless. ✓

**BRITISH IMMIGRATION ACT**

\*72. SHRI ARJUN ARORA :  
SHRI R. P. SINHA :  
SHRI KRISHAN KANT :  
DR. SALIG RAM :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have communicated their views to the British Government regarding the Immigration Act passed by the British Parliament ; and

(b) if so, what are the details thereof ?

**THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) :** (a) Yes, Sir.

(b) We have drawn the attention of the British Government to some of the harsh and unfair features of the Bill. The salient points are :

(i) The new Bill seeks to turn Commonwealth citizens into aliens which militates against the very spirit of the Commonwealth.